

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH

BEFORE

THE HON'BLE JUSTICE ASHOK S. KINAGI

&

THE HON'BLE JUSTICE RAJESH RAI K

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COURT HALL NO :2

Advance List

Sl.No.	Case No.	Adv for Pet/AppL/Comp.	Adv for Resp.
<u>FINAL HEARING</u>			
1	MFA 200794/2016 (MV, D) (TCR RECEIVED)	SUBHASH MALLAPUR	SANJEEV KUMAR C PATIL FOR R1 TO R4 (VK FILED) R2 TO R4 ARE MINORS REPTD BY R1 R5-SUNIL SD
<u>Connected With</u>			
1.1	MFA 201869/2016 (MV, D) -	SANJEEVKUMAR C PATIL	R1-SUNIL SD SANJAY M JOSHI FOR R2 (VK NOT FILED)
2	MFA 200972/2016 (MV, I) (APPEAL ADMITTED) (TCR RECEIVED)	NEMAGOUDA S R	S S ASPALLI FOR R2 (VK NOT FILED) V/O DTD 12.01.2022 NOTICE TO R1 IS DISPENSED WITH
3	MFA 200586/2017 (MV, D) (APPEAL ADMITTED) (TCR RECEIVED)	SANGANAGOUDA V BIRADAR	V/O DATED 28/6/2018 NOTICE TO R1-ARJUN IS DISPENSED WITH C S KALBURGI FOR R2 PREETI PATIL MELKUNDI FOR R2 R3-BABAR SUNIL TANAJI - SD SUBHASH MALLAPUR FOR R4
<u>Connected With</u>			

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- 3.1** MFA 200780/2015 (MV, D) SUBHASH MALLAPUR R7-BABAR SUNIL
TANAJI SD
C S KALBURGI
FOR R6 (VK FILED)
PREETI PATIL
MELKUNDI FOR R6
- REG: 2ND SET TO
BE FILED
2) FURNISHING OF
FPF, C/A
WITH CORRECT
POSTAL ADDRESS
TO ISSUE NOTICE
TO R1 TO R5
(FOR 3RD TIME)
- 4** MFA 200813/2017 (MV, D) VEERANAGOUDA
MALIPATIL
SHIVANAND PATIL FOR
A3
(NOC) PREETI PATIL
MELKUNDI FOR R3
(VK NOT FILED)
V/O DATED 29.01.21
THE APPEAL SHALL
STAND DISMISSED
AGAINST R1 & R2 ARE
CONCERNED
- (COMMON TCR KEPT
BELOW)
- Connected With
- 4.1** MFA 200135/2017 (MV, D) PREETI PATIL
MELKUNDI R1-V N PRABAKAR RAO
SD
SHIVANAND PATIL FOR
R3
R2-V SUDHA RANI - SD
R4-MUSTAFA - SD
V/O DTD 11.09.2018
NOTICE TO R5 IS
DISPENSED WITH
- (COMMON TCR
RECEIVED)
- 5** MFA 200846/2017 (MV, D) SANGANAGOUDA V
BIRADAR -
SANGANABASAVA B
PATIL FOR R1
S S ASPALLI FOR R2
- (APPEAL
ADMITTED)
(TCR RECEIVED)
- 6** MFA 201063/2017 (MV, D) PREETI PATIL
MELKUNDI RAVI B PATIL FOR R1
TO R4
(R2 & R3 ARE MINORS
REPTD BY R1)
V/O DATED 05.02.2019
NOTICE TO R5 IS
DISPENSED WITH
- (TCR RECEIVED)
- Connected With
- 6.1** MFA.CROB
200059/2017 (MV, D) RAVI B PATIL PREETI PATIL
MELKUNDI FOR R2
V/O DTD 29/1/19
NOTICE TO R1
DISPENSED WITH
- (APPEAL IS
ADMITTED)
(TCR RECEIVED IN
MFA 201063/17)

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- 7 MFA 201080/2017 (MV, D) B V JALDE ANANTH S JAHAGIRDAR
FOR R1
(APPEAL ADMITTED) V/O DATED 18.11.2020
(TCR RECEIVED) NOTICE TO R2 IS
DISPENSED WITH
- 8 MFA 201220/2017 (MV, D) MANURE ASHOK KUMAR SHASHIKALA
JAHAGIRDAR FOR R1
(APPEAL ADMITTED) PREETI PATIL
(TCR RECEIVED) MELKUNDI FOR R2
- 9 MFA 201241/2017 (MV, I) S D SAGARI SHIVANAND PATIL FOR
R2
(APPEAL ADMITTED) (VK NOT FILED)
(TCR RECEIVED) V/O DATED 13.10.2020
NOTICE TO R1 IS
DISPENSED WITH
- 10 MFA 201282/2017 (MV, I) BABU H METAGUDDA V/O DTD 27.03.2018
NOTICE TO R1 IS
(COPY OF THE DISABILITY DISPENSED WITH
CERTIFICATE SUDHIRSINGH R
ISSUED TO THE VIJAPUR
BOTH COUNSELS FOR R2 & R3
V/O DTD
04.08.2023)
(TCR K/B)
- 11 MFA 201393/2017 (MV, D) UDAY P HONGUNTIKAR SANGANAGOUDA V
& AMRUTHA V BIRADAR
(TCR RECEIVED) DESHMANYA FOR R1 TO R4
(R4 IS MINOR U/G OF
R3)
V/O DTD 14.11.2022
SERVICE OF R5-
RAVIKANT Y SAVANUR
IS HELD SUFFICIENT
- Connected With
- 11.1 MFA 200324/2018 (MV, D) SANGANAGOUDA V V/O DTD 09.03.2018
BIRADAR NOTICE TO R1 IS
(APPEAL ADMITTED) DISPENSED WITH
(COMMON TCR RECEIVED) UDAY P HONGUNTIKAR &
AMRUTHA V DESHMANYA
ADV'S FOR R2
- 12 MFA 201398/2017 (MV, I) BABU H METAGUDDA V/O DTD 27.10.2017
NOTICE TO R1 & R2 IS
(TCR RECEIVED) DISPENSED WITH
SANGEETA
BHADRASHETTY FOR R3

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13	MFA 201510/2017 (APPEAL ADMITTED) (TCR RECEIVED)	(MV, D)	SANGANABASAVA B PATIL	R1-TANAJI SD SUBHASH MALLAPUR FOR R2
14	MFA 201528/2017 A/W IA 4/18 FOR PRODUCTION OF ADDL.DOCUMENTS (TCR RECEIVED)	(MV, D)	BABU H METAGUDDA	RAGHOJI T ANKALKAR FOR R1 TO R4 R5-BORAMMA-SD R6-MAREWWA-SD C S KALBURGI FOR R7 R8-SHANKAR-SD MANJUNATH MALLAYYA SHETTY FOR R7 (NOC NOT OBTAINED)
15	MFA 201673/2017 (APPEAL ADMITTED) (TCR RECEIVED)	(MV, D)	SANGANAGOUDA V BIRADAR	R1-REVANASIDDA SD S S ASPALLI FOR R2
16	MFA 201700/2017 A/W MEMO FOR RETURN OF LCR (TCR RECEIVED) <u>Connected With</u>	(MV, I)	BABU H METAGUDDA	BHADRASHETTY SANGEETA
16.1	MFA 201527/2017 A/W MEMO FOR RETURN OF LCR (TCR RECEIVED)	(MV, D)	BABU H METAGUDDA	SANGEETA BHADRASHETTY
17	MFA 201713/2017 (TCR RECEIVED)	(MV, D)	S S MAMADAPUR AND RAJU K S	SANGANABASAV B PATIL FOR R1 SUDARSHAN M FOR R2
18	MFA 201922/2017 A/W I.A. 1/21 FOR PRODUCTION OF ADDL. DOCUMENTS (TCR RECEIVED)	(MV, I)	BABU H METAGUDDA	V/O DATED 11.07.2018 NOTICE TO R1 IS DISPENSED WITH PREETI PATIL MELKUNDI FOR R2
19	MFA 202113/2017 A/W IA 2/2018 FOR PRODUCTION OF ADDL. DOCUMENTS (TCR RECEIVED)	(MV, D)	HARSHAVARDHAN R MALIPATIL	R1-TERMINX SIS INDIA PVT LTD M G ROAD, BENGALURU- SD SUBHASH MALLAPUR FOR R2

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20	MFA 202262/2017 (APPEAL ADMITTED) (TCR RECEIVED)	(MV, I)	BABU H METAGUDDA	PREETI PATIL MELKUNDI (VK FILED , NOC NOT OBTAINED)
21	MFA 200173/2018 (TCR RECEIVED)	(MV, I)	JIDAGE KAILASH C	UDAY P HONGUNTIKAR FOR R2 V/O DTD 26.06.2019 NOTICE TO R1 IS DISPENSED WITH
22	MFA 200486/2018 (TCR RECEIVED)	(MV, I)	MAHANTESH PATIL	S S ASPALLI FOR R3 V/O DATED 09.08.2018 NOTICE TO R1, R2 AND R4 ARE DISPENSED WITH
23	MFA 200577/2018 (APPEAL ADMITTED) (TCR RECEIVED)	(MV, I)	BABU H METAGUDDA	R1 - SURYAKANTH SERVED SANGEETA BHADRASHETTY FOR R2
24	MFA 200655/2018 A/W IA 1/2022 FOR ADDITIONAL DOCUMENT (TCR RECEIVED) <u>Connected With</u>	(MV, D)	BAPUGOUDA SIDDAPPA	R1 - MOHD. ABDUL RAZAK SERVED PREETI PATIL MELKUNDI FOR R2
24.1	MFA 200261/2017 (TCR RECIEVED)	(MV, D)	PREETI PATIL MELKUNDI	BAPUGOUDA SIDDAPPA FOR R1 TO R4 R5 - MOHD. ABDUL RAZAK SERVED
25	MFA 201022/2018 (APPEAL ADMITTED) (TCR RECEIVED)	(MV, D)	B M KINIKERI & SANJEEV PATIL	SUBHASH MALLAPUR FOR R2 V/O DATED 17.07.2019 R1-GOUDAPPA
26	MFA 201198/2018 (APPEAL ADMITTED) (TCR RECEIVED)	(MV, D)	SHARANABASSAPPA K BABSHETTY	SUDHIRSINGH R VIJAPUR

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- 27 MFA 201547/2018 (MV, D) PREETI PATIL BABU H METAGUDDA FOR
MELKUNDI R1, R6 & R7
(APPEAL (R2 TO R5 ARE MINORS
ADMITTED) REPTD BY R1)
(TCR RECEIVED) R8-SACHIN MALLAPPA
KABALAGI SD
R9-BABASAB MULLA SD
- 28 MFA 201584/2018 (MV, I) SHARADA PATIL V/O DTD 15/07/2019
KULGERI NOTICE TO R1 IS
(APPEAL ADMITTED) DISPENSED WITH
(TCR RECEIVED) PREETI PATIL
MELKUNDI FOR R2
- 29 MFA 201585/2018 (MV, D) V N MISKIN & ANAND V V/O DATED 19.07.2021
TURE NOTICE TO R1 IS
(APPEAL ADMITTED) DISPENSED WITH
(TCR RECEIVED) R2-G V R.M.P
WAGHDARI RIBBANPALLY
TOLL WAY PVT LTD -
SD
MANJUNATH MALLAYYA
SHETTY
FOR R3
- 30 MFA 201620/2018 (MV, D) BASAVARAJ R MATH HARSHAVARDHAN R
MALIPATIL
(TCR RECEIVED) FOR R1 TO R6
(VK FILED IN R/O R1
& R5)
(R2, R3 & R6 ARE
MINORS REPTD BY R1)
(V/O DATED
12.02.2019
R1 TO R3, R5 & R6
ARE TREATED AS LEGAL
REPRESENTATIVES OF
DECEASED R4)
PREETI PATIL
MELKUNDI FOR R7

Connected With

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- 30.1** MFA 201514/2018 (MV, D) PREETI PATIL HARSHAVARDHAN R
MELKUNDI MALIPATIL
FOR R1 TO R6
(VK FILED IN R/O R1
& R6)
(R2 TO R4 ARE MINORS
REPTD BY R1)
BASAVARAJ R MATH FOR
R7
(VK NOT FILED)
V/O DATED 12/2/19
R1 TO R4 & R6 ARE
TREATED AS LEGAL
REPRESENTATIVES OF
DECEASED R5
- 31** MFA 202240/2018 (MV, D) MAHANTESH PATIL R1 TO R3 ARE MINORS
REPTD
BY R4
K A KALBURGI &
CHETAN
K KALBURGI FOR R4 &
R5
(MEMO FOR
CITATION FILED
BY R1 TO R5 &
SAME IS KEPT
BELOW)
(APPEAL
ADMITTED)
(TCR KEPT BELOW)
(DD FILE MFA
CROB.
200013/2019 KEPT
BELOW)
- 32** MFA 202488/2018 (MV, D) B C JAKA PREETI PATIL
MELKUNDI FOR R2
V/O DATED 06.04.2021
NOTICE TO R1 IS
PLACED
EXPARTE
(TCR RECEIVED)
- 33** MFA 200324/2019 (MV, I) B ALI MOHAMMED V/O DTD 23.09.2019
NOTICE TO R1 IS
DISPENSED WITH
SUDARSHAN M FOR R2
(VK NOT FILED)
A/W IA 1/2022
FOR PRODUCTION
OF ADDITIONAL
DOCUMENTS
(APPEAL
ADMITTED)
(TCR RECEIVED)
- 34** MFA 200384/2019 (MV, D) BAPUGOUDA SIDDAPPA & R1 -LAXMIPUTRA - SD
N BASANGOUDA DEEPAK V BARAD FOR
R2
(TCR RECEIVED)

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- 35** MFA 200470/2019 (MV, D) B K HIREMATH PREETI PATIL
MELKUNDI FOR R2
(APPEAL ADMITTED) V/O DATED 05.02.2020
(TCR RECEIVED) NOTICE TO R1 IS
DISPENSED WITH
- 36** MFA 200516/2019 (MV, D) ANITA M REDDY & LAKSHMI G E 1- DEVARAJ SHETTY -
SD
(APPEAL ADMITTED) S S ASPALLI FOR R2
(TCR RECEIVED)
- 37** MFA 200556/2019 (MV, D) PREETI PATIL MELKUNDI S S MAMADAPUR FOR R1
& R4
(TCR RECEIVED) R2- PRAJWAL - SD
(R3 IS MINOR REPTD
BY R1)
R5- SANGAMESH - SD
- Connected With
- 37.1** MFA 200557/2019 (MV, D) PREETI PATIL MELKUNDI S S MAMADAPUR FOR R1
TO R3
(TCR RECEIVED) R4- SANGAMESH -SD
- 38** MFA 200581/2019 (MV, D) HARSHAVARDHAN R MALIPATIL .
V/O DATED 24.06.2019
(TCR RECEIVED) NOTICE TO R1 IS
DISPENSED WITH
PREETI PATIL
MELKUNDI FOR R2
- 39** MFA 200744/2019 (MV, D) MANJUNATH MALLAYYA SHETTY SANGANABASAVA B
PATIL FOR R1 AND R2
(APPEAL ADMITTED) R3- HANAMANTH - SD
(TCR RECEIVED)
- Connected With
- 39.1** MFA 200745/2019 (MV, I) MANJUNATH MALLAYYA SHETTY SANGANABASAVA B
PATIL FOR R1
REG: 2ND SET OF R2- HANMANT S/O
APPEAL MEMO TO TUKARAM SHELAKA SD
BE FILED
- 39.2** MFA 201244/2019 (MV, I) SANGANABASAVA B PATIL R1 - HANAMANTH - SD
C S KALBURGI FOR R2
REG: 2ND SET OF
APPEAL MEMO TO
BE FILED

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- 40** MFA 200912/2019 (MV, D) SUBHASH MALLAPUR
A/W IA 1/2019
FOR STAY
(APPEAL
ADMITTED)
(TCR RECEIVED)
BIRADAR VIRANAGOUDA
FOR R1 & R2
SANGANABASAVA B
PATIL
FOR R3
R4 - ASHOK SERVED
R5 - SUREKHA R DHALE
SERVED
SANJAY M JOSHI
FOR R6
- Connected With
- 40.1** MFA 201782/2019 (MV, D) SANGANABASAVA B
PATIL
REG: IA 1/2019
FOR CD OF 148
DAYS IN FILING
THE ABOVE APPEAL
(APPEAL
ADMITTED)
(TCR RECEIVED)
R1-ASHOK - SD
SUBHASH MALLAPUR FOR
R2
(VK NOT FILED)
BIRADAR VIRANAGOUDA
FOR R3 & R4
(VK NOT FILED)
- 41** MFA 200945/2019 (MV, D) BHADRASHETTY
SANGEETA
(APPEAL
ADMITTED)
(TCR RECEIVED)
BABU H METAGUDDA FOR
R1
G B YADAV FOR R2
- 42** MFA 201148/2019 (MV, I) SUBHASH MALLAPUR
(APPEAL
ADMITTED)
(TCR RECEIVED)
V/O DATED 06.12.2022
SERVICE ON R1 IS
HELD SUFFICIENT
R2-GURUNATH- SD
- 43** MFA 201231/2019 (MV, D) SANJEEV PATIL
(TCR RECEIVED)
V/O DATED 20.08.2019
NOTICE TO R1 IS
DISPENSED WITH
PREETI PATIL
MELKUNDI FOR R2
- 44** MFA 201240/2019 (MV, I) SRIDEVI J TUPPAD
AND J S TUPPAD
(APPEAL
ADMITTED)
(TCR RECEIVED)
V/O DTD 19.06.2023
NOTICE TO THE FIRST
RESPONDENT
STANDS DEFERRED
PREETI PATIL
MELKUNDI FOR R2

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- 45 MFA 201292/2019 (MV, D) PREETI PATIL
MELKUNDI
(APPEAL
ADMITTED)
(TCR RECEIVED) SANJEEV PATIL FOR
C/R1 TO 4
V/O DATED 19/11/2020
NOTICE TO R5 IS
DISPENSED WITH
- 46 MFA 201309/2019 (MV, I) BABU H METAGUDDA SHARANABASAPPA M
PATIL
(APPEAL
ADMITTED)
(COMMON TCR
RECEIVED)
- Connected With
46.1 MFA 201227/2019 (MV, I) SHARANABASAPPA M
PATIL BABU H METAGUDDA
REG: NON FILING
OF ACK FOR
HAVING
DEPOSITED 50% OF
THE AWARD AMOUNT
WITH INTEREST
BEFORE THE I -
ADDITIONAL
DISTRICT JUDGE
AND MACT
RAICHUR AS PER
ORDER DTD
22.07.2019
(TCR RECEIVED)
- 47 MFA 201334/2019 (MV, D) BABU H METAGUDDA
(TCR RECEIVED) PREETI PATIL
MELKUNDI
- 48 MFA 201497/2019 (MV, I) BABU H METAGUDDA
(TCR RECEIVED) R1-MALKANGOUDA SD
R2-BHIMANGOUDA SD
PREETI PATIL
MELKUNDI FOR R3
MANJUNATH MALLAYYA
SHETTY FOR R3
SUBHASH MALLAPUR FOR
R4
- 49 MFA 201511/2019 (MV, I) S S SAJJANSHETTY &
SHIVALEELA
(APPEAL
ADMITTED)
(TCR RECEIVED) S S K S SAKRY FOR R1
G S BIRADAR & V G
BIRADAR FOR R2
ANURADHA M DESAI FOR
R3

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- 50 MFA 201974/2019 (MV, D) VEERANAGOUDA
MALIPATIL V/O DATED 15.03.2021
(APPEAL ADMITTED) NOTICE TO R1 IS
(TCR RECEIVED) DISPENSED WITH
S S ASPALLI FOR R2
(VK NOT FILED)
- 51 MFA 202065/2019 (MV, D) SANTOSH BIRADAR V/O DATED 17/01/2020
(APPEAL ADMITTED) NOTICE TO
(TCR RECEIVED) R1 IS DISPENSED WITH
SHIVANAND PATIL FOR
R2
PREETI PATIL
MELKUNDI FOR R2
- 52 MFA 202263/2019 (MV, I) BABU H METAGUDDA
(NOC) V/O DTD 03.03.2021
SADANAND M BIRADAR NOTICE TO R1 IS
(APPEAL ADMITTED) DISPENSED WITH
(TCR RECEIVED) SANJAY M JOSHI FOR
R2
- 53 MFA 202484/2019 (MV, D) S S MAMADAPUR R1-ASHOK SD
(TCR RECEIVED) SHARANABASAPPA M
PATIL FOR R2
- 54 MFA 202650/2019 (MV, D) SANGANABASAVA B
PATIL AS PER POSTAL
(APPEAL IS TRACKING REPORT
ADMITTED) R1-NARENDRA REDDY
(TCR RECEIVED) AND
R3-MALLAYYA-SERVED
SUDARSHAN M FOR R2
SUBHASH MALLAPUR FOR
R4
- 55 MFA 200588/2020 (MV, D) BABU H METAGUDDA R1-SIDRAM -SD
(APPEAL ADMITTED) SHIVANAND PATIL FOR
(TCR RECEIVED) R2
(VK NOT FILED)
- 56 MFA 200420/2021 (MV, I) BABU H METAGUDDA V/O DATED 23.09.2021
(APPEAL ADMITTED) NOTICE TO R1 IS
(TCR RECEIVED) DISPENSED WITH
SUBHASH MALLAPUR FOR
R2
(VK NOT FILED)

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- 57** MFA 200778/2021 (MV, I) PATIL SHANTABAI
SUBHASH S V PATTANSHETTY FOR
(APPEAL R1
ADMITTED) SHIVANAND PATIL FOR
(TCR RECEIVED) R2
Connected With
- 57.1** MFA 200062/2020 (MV, I) BABU H METAGUDDA
(APPEAL S V PATTANSHETTY FOR
ADMITTED) R1
(TCR RECEIVED) SHIVANAND PATIL FOR
R2
- 58** MFA 200797/2021 (MV, I) NAGARAJ PATIL
(TCR RECEIVED) R1-MOHD. NABI SAB -
SD
SUDARSHAN M FOR R2
- 59** MFA 201105/2021 (MV, I) BABU H METAGUDDA
(TCR RECEIVED) V/O DTD 01.02.2023
NOTICE TO R1 IS
DISPENSED WITH
PREETI PATIL
MELKUNDI FOR R2
- 60** MFA 201141/2021 (MV, I) BABU H METAGUDDA
(TCR RECEIVED) V/O DATED 31.01.22
NOTICE TO R1 & R2 IS
DISPENSED WITH
SUDARSHAN M FOR R3
PREETI PATIL
MELKUNDI FOR R4
- 61** MFA 201145/2021 (MV, D) BABU H METAGUDDA
(APPEAL V/O DATED 09.11.2021
ADMITTED) NOTICE TO R1
(TCR RECEIVED) DISPENSED WITH
SHARANABASAPPA M
PATIL FOR R2

---END---